

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

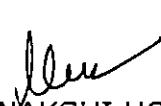
Date of Order: 09.10.2015OA No. 291/00627/2015

Mr. P.N. Jatti, counsel for applicants.

The O.A. is filed seeking a direction directing the respondent no. 3 i.e. the Chief Medical Director Railway, West Central Railway, Jabalpur to decide the appeal of the applicant and for other ancillary reliefs.

When the matter was taken up for consideration at the admission stage, learned counsel for the applicants submitted that the appeal preferred by the applicant is pending consideration before the respondent no. 3 i.e. Chief Medical Director Railway, West Central Railway, Jabalpur. In view of the fact that the appeal preferred by the applicant is pending consideration before the respondent no. 3, this Tribunal is not inclined to examine the merits of the contentions raised in the O.A. It is for the respondent no. 3 to examine the grievances of the applicant and pass appropriate orders.

In the facts and circumstances noticed above; the Original Application is disposed of directing the respondent no. 3 to consider and pass a reasoned and speaking order on appeal dated 25.02.2015 (Annexure A/1) within a period of three months from the date of receipt of a copy of this order. The applicant shall produce a copy of this order along with complete copy of paper book/OA before the respondent no. 3 within a period of fifteen days from today. In view of the limited relief granted, the Original Application is disposed of without issuing notice to the respondents.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER
(JUSTICE SHARUM-UL-RASHID)
JUDICIAL MEMBER